(c) and (d) As reported by Delhi Police, crime-prone areas are dynamically identified/ mapped and police resources including pickets, foot patrolling and the PCR vans are strategically deployed to enhance visibility and prevent crime as per the analysis of incidents of crime. Emergency Response Vehicles (ERVs) have been introduced and deployed in police stations which have crime prone areas under their jurisdiction to respond quickly in the event of crime or law and order situation and also to cordon off the scene of crime. Senior Citizens registered with the Senior Citizen Cell at PHQ and Police Stations get special care from the concerned police stations. Special emphasis has been laid on servant and tenant verification. Effective surveillance is reportedly maintained over active criminals. In addition, Delhi Police has reportedly put in place dynamic system of picket checking, emphasis on beat Patrolling System, improvement in Police Station functioning etc.

Outcome of meeting of Inter-State Council

1656. SHRI VIVEK GUPTA:

SHRI DEREK O' BRIEN:

SHRI MD. NADIMUL HAQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the outcome of Inter-State Council meeting held in July, 2016 on issues such as Aadhaar linked Direct Benefit Transfer, implementation of Punchhi Commission recommendations, waiver and restructuring of the outstanding loans of the States, education and internal security;
- (b) whether the Ministry has taken any action on the implementation of the above mentioned issues:

- (c) whether there have been follow ups with States, post meeting;
- (d) whether States have been given adequate representation to voice their grievances; and
 - (e) when is the next Inter-State Council meeting going to be held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The Inter State Council (ISC) meetings are held in cameras as per the Presidential Order dated 28th May 1990 and the Record Note of Discussions of the ISC meetings are classified as Confidential'. Action Taken Reports have been prepared based on the latest status reports received from the respective ministries/Departments. Necessary follow up with State have been made based on the record of the discussions.

- (d) Chief Ministers of States, Chief Ministers of Union Territories having a Legislative Assembly and Administrators of Union Territories not having a Legislative Assembly are members of the ISC. All the members of the Council present at the ISC meeting held in July 2016, expressed their views on the agenda items and matters important to their States/UTs.
 - (e) The next Inter-State Council meeting is not decided.

Plan for safe return of Kashmiri Pandits

†1657. SHRI PREM CHAND GUPTA:

SHRIMATI MISHA BHARTI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has formulated any plan for safe return of Kashmiri Pandits to their homes, who were displaced from Kashmir Valley;
 - (b) if so, the details thereof;
- (c) the number of households who were rehabilitated in the valley during the last three years and the details of assistance provided to them by Government; and
- (d) the details of steps taken or proposed to be taken by Government for safe return of Kashmiri Pandits to valley in view of their safety and rehabilitation in the valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The Government has taken various steps